

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :16/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE-MENTION1610-AT11.00-11.05A.M.</u>				
<u>46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM</u>				
1	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER Mr. Shiraz Rustomjee, Senior Advocate
	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter :		Misc. Application/0000149/2021		
Sub Matter :		Misc. Application/0000191/2023		
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000584/2020)				
5	SEBI Appeal	921/2022	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER
Sub Matter(Disposed) :		Misc. Application/0001319/2022		
Sub Matter(Disposed) :		Misc. Application/0001320/2022		
Sub Matter(Disposed) :		Misc. Application/0001321/2022		
Sub Matter(Disposed) :		Misc. Application/0001736/2022		
Sub Matter :		Misc. Application/0000192/2023		
	Misc. Application	191/2023	Mr. GRK Reddy and Ors.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000584/2020)				
	Misc. Application	192/2023	MR. G.R.K. REDDY AND ORS. -STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000921/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>370-ADMISSION-COURT CODE-YAMINIWTM-AT 11.06AM</u>				
2	SEBI Appeal	797/2023	RAHUL GOEL Vs. SEBI	R V LEGAL ADV
Sub Matter :		Misc. Application/0001305/2023		
3	SEBI Appeal	798/2023	RAJEEV GOEL HUF Vs. SEBI	R V LEGAL ADV
Sub Matter :		Misc. Application/0001306/2023		
	Misc. Application	1305/2023	RAHUL GOEL-URGENCY AND STAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000797/2023)				
	Misc. Application	1306/2023	RAJEEV GOEL HUF-URGENCY AND STAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000798/2023)				
<u>76-ADM-COURTCODE-FINANCIALSTATEMENTS-AT11.08AM</u>				
4	SEBI Appeal	799/2023	Doshi Chatterjee Bagri And Co.LLP And Ors. Vs. SEBI And ORS.	MRK LAW OFFICE ADV
<u>239-ADMISSION-CODE-ATTACHMENT-AT11.10AM</u>				
5	SEBI Appeal	800/2023	Bappaditya Mukhrjee Vs. SEBI And ANR.	SS AND ASSOCIATES
Sub Matter :		Misc. Application/0001041/2023		
Sub Matter :		Misc. Application/0001042/2023		
6	SEBI Appeal	801/2023	Sachindra nath Bhattacharya Vs. SEBI and Anr.	SS AND ASSOCIATES
Sub Matter :		Misc. Application/0001043/2023		
Sub Matter :		Misc. Application/0001044/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	802/2023	Netai Pramanik Vs. SEBI and Anr.	SS AND ASSOCIATES
	Sub Matter :	Misc. Application/0001045/2023		
	Sub Matter :	Misc. Application/0001046/2023		
8	SEBI Appeal	803/2023	Sachindra nath Bhattacharya Vs. SEBI and Anr.	SS AND ASSOCIATES
	Sub Matter :	Misc. Application/0001047/2023		
	Sub Matter :	Misc. Application/0001048/2023		
9	SEBI Appeal	804/2023	Sachindra nath Bhattacharya Vs. SEBI and Anr.	SS AND ASSOCIATES
	Sub Matter :	Misc. Application/0001050/2023		
	Sub Matter :	Misc. Application/0001051/2023		
10	SEBI Appeal	805/2023	Sachindra nath Bhattacharya Vs. SEBI and Anr.	SS AND ASSOCIATES
	Sub Matter :	Misc. Application/0001052/2023		
	Sub Matter :	Misc. Application/0001053/2023		
	Misc. Application	1041/2023	Bappaditya Mukhrjee -Delay Vs. SEBI and Anr.	SS AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000800/2023)			
	Misc. Application	1042/2023	Bappaditya Mukhrjee -Exemption Vs. SEBI and Anr.	SS AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000800/2023)			
	Misc. Application	1043/2023	Sachindra Bhattacharya-Delay Vs. SEBI and Anr.	SS AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000801/2023)			
	Misc. Application	1044/2023	Sachindra Bhattacharya-Exemption Vs. SEBI	SS AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000801/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1045/2023	Netai Pramanik-Delay Vs. SEBI and Anr.	SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000802/2023)				
	Misc. Application	1046/2023	Netai Pramanik-Exemption Vs. SEBI and Anr.	SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000802/2023)				
25	Misc. Application	1047/2023	Sachindra Bhattacharya-Delay Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000803/2023)				
	Misc. Application	1048/2023	Sachindra Bhattacharya-Exemption Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000803/2023)				
	Misc. Application	1050/2023	Sachindra Bhattacharya-Delay Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000804/2023)				
	Misc. Application	1051/2023	Sachindra Bhattacharya-Exemption Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000804/2023)				
	Misc. Application	1052/2023	Sachindra Bhattacharya-Delay Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000805/2023)				
	Misc. Application	1053/2023	Sachindra Bhattacharya-Exemption Vs. SEBI and Anr.	nath SS AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000805/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT11.15AM</u>				
11	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
38	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISCAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2020		

95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.20AM.

12	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0001275/2022		
Sub Matter(Disposed) :		Misc. Application/0000934/2023		
Sub Matter :		Misc. Application/0001145/2023		
	Misc. Application	1145/2023	Helios and Matheson I.T. Ltd-Delay paying cost Vs. SEBI	Nithyaesh and Vaibhav, Advocates and Advisors
(Main Matter Number :SEBI Appeal/0000112/2021)				

717-DISPOSAL-COURTCODE-LODRREGULATION-11.25AM

13	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000182/2022		
Sub Matter(Disposed) :		Misc. Application/0000183/2022		
Sub Matter :		Misc. Application/0000353/2022		
	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) :		Misc. Application/0000211/2022		
Sub Matter(Disposed) :		Misc. Application/0000212/2022		
Sub Matter(Disposed) :		Misc. Application/0000573/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	1015/2022	PRAMOD MANOHARLAL JAIN -DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	Misc. Application	1016/2022	PRAMOD MANOHARLAL JAIN -STAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	SEBI Appeal	744/2022	PRAMOD MANOHARLAL JAIN Vs. SEBI	Kamal Agrawal AR
Sub Matter :	Misc. Application/0001015/2022			
Sub Matter :	Misc. Application/0001016/2022			
Sub Matter(Disposed) :	Misc. Application/0000242/2023			
	SEBI Appeal	183/2023	MR. MURUGAVEL KARUNANIDHI Vs. SEBI	Adv. Amrita Jain
<u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.30AM</u>				
14	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) :	Misc. Application/0000306/2022			
Sub Matter(Disposed) :	Misc. Application/0000307/2022			
Sub Matter :	Misc. Application/0000717/2022			
	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000186/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000613/2022)	Joby Mathew and Associates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI Sub Matter : Misc. Application/0000792/2022 Sub Matter : Misc. Application/0000793/2022	Adv.Ramesh Singh Gogawat
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI Sub Matter : Misc. Application/0000795/2022 Sub Matter : Misc. Application/0000796/2022	JURIS LINK Advocates
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVTLDANDORS Vs. SEBI Sub Matter : Misc. Application/0001057/2022	Joby Mathew and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
Sub Matter(Disposed) :		Misc. Application/0001311/2022		
Sub Matter(Disposed) :		Misc. Application/0001312/2022		
Sub Matter :		Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
	Misc. Application	13/2023	SEBI-DELAY IN REPLY Vs. Mr. Abnish Kumar Sudhanshu	VIDHI PARTNERS Mr. Sohaib Alam, Advocate
(Main Matter Number :SEBI Appeal/0000777/2022)				

981-DISPOSAL-COURTCODE-JAISUKHWTM-AT11.35AM

15	SEBI Appeal	547/2022	Anita Jajodia Vs. SEBI	Ankita Agarwal, advocate
Sub Matter(Disposed) :		Misc. Application/0000973/2022		
Sub Matter(Disposed) :		Misc. Application/0000974/2022		
Sub Matter(Disposed) :		Misc. Application/0001358/2022		
63	SEBI Appeal	548/2022	Sabita Jajodia Vs. SEBI	Ankita Agarwal, advocate
Sub Matter(Disposed) :		Misc. Application/0000975/2022		

220-DISPOSAL-COURTCODE-INSPECTIONURBAN-AT11.40AM

16	SEBI Appeal	93/2023	Urban Infrastructure Trustees Limited and Anr. Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000132/2023		
Sub Matter :		Misc. Application/0000156/2023		
Sub Matter :		Misc. Application/0000594/2023		
Sub Matter(Disposed) :		Misc. Application/0000608/2023		
Sub Matter :		Misc. Application/0000609/2023		
	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000595/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000596/2023		
	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000597/2023		
	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000598/2023		
	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000599/2023		
	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000600/2023		
	Misc. Application	132/2023	Urban Inf Trus Ltd and Anr-modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	156/2023	Urban Infrast. Trust. Ltd and Anr.-Modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	594/2023	Urban Infrastructure Trustees Ltd and Anr.-DELAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	600/2023	P Krishnamurthy-DELAY IN REJOINER Vs. SEBI	AZB AND PARTNERS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000099/2023)				
	Misc. Application	609/2023	SEBI-DELAY IN REPLY ADDITIONAL AFFIDAVIT Vs. UTIL and Anr.	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
<u>134-DISPOSAL-COURTCODE-VEERAMWTM-AT11.45AM</u>				
17	SEBI Appeal	297/2023	RAKSHIT MAHENDRA SHAH Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000285/2023 Sub Matter(Disposed) : Misc. Application/0000653/2023				
	SEBI Appeal	298/2023	RAKSHIT MAHENDRABHAI SHAH HUF Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000286/2023				
	SEBI Appeal	299/2023	PINAL RAKSHITBHAI SHAH Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000287/2023				
<u>928-DISPOSAL-COURTCODE-INSPECTION-AT11.50AM</u>				
18	SEBI Appeal	486/2023	NUVAMA CLEARING SERVICES LIMITED Vs. NSE CLEARING LIMITED	Wadia Ghandy and Co.
<u>453DISPOSAL-COURTCODE-SAITELEVISION-AT11.55AM</u>				
19	SEBI Appeal	494/2023	KUBER FINSTOCK PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000744/2023 Sub Matter : Misc. Application/0000745/2023 Sub Matter : Misc. Application/0000983/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	495/2023	TRANSMEDIA PRODUCTIONS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000746/2023		
	Sub Matter :	Misc. Application/0000747/2023		
82	Misc. Application	744/2023	KUBER FINSTOCK PRIVATE LIMITED-STAY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000494/2023)	
	Misc. Application	745/2023	KUBER FINSTOCK PRIVATE LIMITED-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000494/2023)	
	Misc. Application	746/2023	TRANSMEDIA PRODUCTIONS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000495/2023)	
	Misc. Application	747/2023	TRANSMEDIA PRODUCTIONS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000495/2023)	
	Misc. Application	983/2023	SEBI DELAY IN REPLY Vs. KUBER FINSTOCK PVT. LTD.	K.ASHAR AND CO.
			(Main Matter Number :SEBI Appeal/0000494/2023)	
	SEBI Appeal	704/2023	SAJJAN KUMAR NANWAL Vs. SEBI	R V LEGAL
	Sub Matter :	Misc. Application/0000971/2023		
	Sub Matter :	Misc. Application/0000972/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	971/2023	SAJJAN KUMAR NANWAL-URGENCY AND STAY Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000704/2023)				
	Misc. Application	972/2023	SAJJAN KUMAR NANWAL-DELAY Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000704/2023)				

298DISPOSAL-COURTCODE-CGPOWER-AT2NOON

20	SEBI Appeal	625/2023	CHATURVEDI AND SHAH LLP Vs. SEBI	NIKHIL KUMAR RUNGTA ADV
Sub Matter :		Misc. Application/0001233/2023		
Sub Matter :		Misc. Application/0001328/2023		
	Misc. Application	1233/2023	SEBI DELAY IN REPLY Vs. Chaturvedi And Shah LLP	K Ashar And Co.
(Main Matter Number :SEBI Appeal/0000625/2023)				
	Misc. Application	1328/2023	CHATURVEDI AND SHAH LLP-DELAY IN REJOINDER Vs. SEBI	NIKHIL Kr. RUNGTA
(Main Matter Number :SEBI Appeal/0000625/2023)				

427-DISPOSAL-CODE-SHILPIWTM-AT12.05PM

21	SEBI Appeal	695/2023	MR.DINESH GUPTA AND ANR Vs. SEBI	MOLLY AGARWAL
Sub Matter :		Misc. Application/0001266/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	696/2023	MR.RAJESH GUPTA AND ORS Vs. SEBI	Intellect Law Partners ADV
Sub Matter :		Misc. Application/0000980/2023		
	Misc. Application	980/2023	MR.RAJESH GUPTA AND ORS-STAY Vs. SEBI	Intellect Law Partners ADV
			(Main Matter Number :SEBI Appeal/0000696/2023)	
	Misc. Application	1266/2023	SEBI DELAY IN REPLY Vs. Mr.Dinesh Gupta And Anr.	Viddhi Partners
			(Main Matter Number :SEBI Appeal/0000695/2023)	